

Filing No. 8088/2020

Makbul Ansari vs. The State of Jharkhand

Advocate's name – Anurag Kashyap

Defects:

- 9.i Name of the petitioner in the heading of impugned order at page no. 24 differs from the same at opening para and heading of impugned order at page no. 25. Hence, its correctness at index page no. 1 and vakalatnama may be verified.
- 9.ii Multiple pagination is appearing in some pages of annexure 2.
- 9.iii